

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:1179
ANSWERED ON:07.03.2002
CRITERIA FOR PROVIDING RAILWAY PASSES TO EX.- MPS
SHIVAJI MANE

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government have made certain changes in its criteria for providing railway passes to the Ex. Members of Parliament, freedom fighters and disabled persons;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINIST RAILWAYS (SHRI O. RAJAGOPAL)

(a) & (b): (i) The scheme of issue of card passes to ex.Members of Parliament free of cost which was in vogue from 01.04.1992 was stopped as per the directives of the Allahabad High Court in their Judgement in Writ Petition No.12286 of 1992. Subsequently as per the Salary, Allowances and Pension of Members of Parliament Act, 1954 (as amended upto 22nd March, 1999), former Members of Parliament along with a Companion are entitled to travel in air-conditioned two tier class on the authority of ex-MP Photo Identity Card issued by the Lok/Rajya Sabha Secretariats. The cost of rail travel by former Members of Parliament is reimbursed to Railways by Lok/Rajya Sabha Secretariats.

ii) There is no change in the provisions regarding issue of card passes to Freedom Fighters receiving pension from the Central Government under the Swatantrata Sainik Samman Pension Scheme for self and a Companion for journey in 2-AC, the cost of which is reimbursed to the Railways by the Ministry of Home Affairs.

iii) There is no scheme for issue of passes to disabled persons.

(c): Does not arise.